

**Title:** Need to revert to the earlier policy of admissions to Kendriya Vidyalaya giving priority to children of serving soldiers and Ex-Servicemen.

SHRI K. MURALEEDHARAN (CALICUT): Sir, I would like to invite your kind attention towards the norms of admission to Kendriya Vidyalaya, which have been revised from this year. As per the revised norms, 50 per cent of seats have been reserved for Central Government employees, 30 per cent for State Government employees and 20 per cent for others. Admission to these categories is done by drawing lots from the eligible children of each category separately. No priority is given to the employees in each category as done in the previous years. Serving soldiers and Ex-Servicemen had got priority in the admission of their children according to their service and transfers from one station to another previously. As per the revised norms, the names of their children are put together along with the other eligible children in their category to select them for admission by drawing lots. Their priority has been taken away by introducing the new norms for admission to Kendriya Vidyalaya. There are requests from them to reinstate the priority. While considering their arduous nature and dedicated work for our motherland, their request is genuine and reasonable. Their priority in the admission of their children to Kendriya Vidyalaya may, therefore, be reinstated as in the previous years. So also, the Central Government organisations like Employees Provident fund, Passport Office and others, were placed in the third category and denied admission of their children.

I, therefore, request the Government to make necessary changes in the new guidelines and reinstate the priority given to the serving soldiers and Ex-Servicemen in the admission of their children in Kendriya Vidyalaya.